GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3032 ANSWERED ON:11.12.2014 RELEASE OF FUNDS UNDER NATIONAL ELECTRICITY FUND Dhurve Smt. Jyoti

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to release Rs. 1722 crore under the National Electricity Fund as interest Subsidy on loan given by the Gramin Vidyutikaran Nigam Limited to all three power distribution companies of Madhya Pradesh for Feeder Division Scheme before the prescribed time period; and
- (b) if so, the details thereof and the time by which the above payment is likely to be made?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

- (a) : One project of MP Madhya Kshetra Vidyut Vitran Company Ltd. with loan of Rs.84.30 crore and two projects of MP Poorvi Kshetra Vidyut Vitran Company Ltd. with loan amounting to Rs.196.53 crore was approved for coverage under National Electricity Fund.
- (b): As on 30.09.2014, MP Madhya Kshetra Vidyut Vitran Company Ltd. has availed disbursement of Rs.60.10 Crore and MP Poorvi Kshetra Vidyut Vitran Company Ltd. has availed disbursement of Rs.45.72 Crore.

Payment of interest subsidy shall be as per the evaluation of eligibility parameters such as reduction in AT&C loss, revenue GAP etc. to be achieved by the discoms on year on year basis.